

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1834
ANSWERED ON:04.12.2006
DEVELOPMENT OF PARK SANCTUARY
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has any proposal to develop Mudumalai Wild Life Sanctuary and National Park in Nilgiris;
- (b) if so, the details thereof and the amount earmarked for the same;
- (c) whether there is also a proposal to develop Annamalai, Mudumalai and Parambikulam as Tiger Reserve;
- (d) if so, the details thereof; and
- (e) the time by which it would be developed?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) Conservation and development of Wildlife Sanctuaries and National Parks are primarily the responsibility of the concerned State Government. Government of India provides necessary technical and financial assistance to the State under the Centrally Sponsored Scheme – "Development of National Parks and Sanctuaries", based on the Annual Plan of Operation received from the State Governments. During the financial year 2006-07, Government of India has sanctioned Rs.13.05 lakhs and Rs.13.72 lakhs for the development and conservation of Mudumalai Wildlife Sanctuary and National Park, respectively.

(c), (d) & (e) "In principle approval" has been accorded for declaring Anamalai-Parambikulam Wildlife Sanctuaries and Mudumalai Wildlife Sanctuary as new Tiger Reserve spread over two States, Kerala and Tamil Nadu, based on proposals received from States and as recommended by the Steering committee of the Project Tiger in its 37th meeting held on 23rd January, 2006.